NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA)No.450/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company Under Section		Tega Industries Limited. 230-232		
1	S. K. TIWARI		Applicants/Petitioner Jaludi Jiwa	
2.	TIAINLA		Ofo RD (ER)	01/02/18
	Dy Direc	los	Ministry of Affair	1.2.18
			Corporale Affail	ð

ORDER

Ld. Counsel for the petitioner as also Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs is present.

Case is part heard.

List on 05.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)

8d